

**LOK SABHA**  
**STARRED QUESTION NO. 167**  
**TO BE ANSWERED ON 28.11.2016**  
**GAS PIPELINE PROJECTS**

**\*167 SHRI JUGAL KISHORE:**  
**ADV. NARENDRA KESHAV SAWAIKAR:**

Will the **Minister of PETROLEUM AND NATURAL GAS** be pleased to state:

पेट्रोलियम और प्राकृतिक गैस मंत्री

- (a) the details of gas pipeline projects/industrial pipelines being constructed by public/private sector companies across the country and the investment made along with the time frame drawn for completion of the project, State/UT/Project-wise;
- (b) whether the private companies have completed the projects awarded to them and if so, the details thereof and if not, the reasons therefor along with the details of the terms and conditions of the contracts violated by these companies and the action taken by the Government against the violators, State/UT/Project-wise;
- (c) the status of completion of such project by each PSU, project-wise;
- (d) the details of the existing network of gas pipelines including industrial pipelines and its capacity to transport gas/LPG across the country, project/company-wise; and
- (e) whether the GAIL (India) Limited proposes to set up gas pipeline from Gokak to Goa to ensure gas supply in that region and if so, the details thereof along with the benefits likely to accrue to gas based industries and the employment likely to be generated as a result thereof?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(श्री धर्मन्द्र प्रधान)

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM &  
NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

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(a) to (e): A statement is laid on the Table of the House.

**STATEMENT REFERRED IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO.167 ASKED BY SHRI JUGAL KISHORE AND ADV. NARENDRA KESHAV SAWAIKAR, MPs TO BE ANSWERED ON NOVEMBER 28, 2016**

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(a) to (c): The details of the under-construction gas pipeline projects/industrial pipelines by public as well as private sector companies across the country and the investment made along with the time frame drawn for completion of the project, State/UT/project-wise are at **Annexure-I**. The progress of these projects is being periodically monitored and necessary directions given as provided under the relevant regulatory provisions to expedite progress. The action taken against the violators of the terms and conditions of the pipeline award to Private companies is at **Annexure-II**.

(d): The details of the existing network of natural gas pipelines supplying to industries and its capacity to transport gas/LPG across the country are at **Annexure-III**.

(e): GAIL (India) Ltd. was entrusted to develop Dabhol-Bangalore pipeline (DBPL) in year 2007. Gokak to Goa pipeline section was a part of DBPL project. GAIL, in February, 2013 has commissioned DBPL project including the Gokak to Goa pipeline section. With the commissioning of Gokak to Goa pipeline section, natural gas is being made available to Zuari Agro Chemicals Ltd. located in Goa. With the availability of pipeline connectivity upto Goa, natural gas can be used as a feedstock for fertilizer industry, as fuel for power generation and in other industries. On 29<sup>th</sup> June 2016, Consortium of GAIL Gas Limited and Bharat Petroleum Corporation Limited have been authorized for developing North Goa City Gas Distribution (CGD) network which will ensure the availability of eco-friendly cooking fuel/transportation fuel in the form of PNG/CNG by the Petroleum and Natural Gas Regulatory Board (PNGRB). This has generated/ and also have potential to generate direct and indirect employment in the region.

**ANNEXURE-I REFERRED IN REPLY TO PART (a) to (c) OF LOK SABHA STARRED QUESTION  
NO. 167 TO BE ANSWERED ON 28.11.2016**

**LIST OF APPROVED GAS PIPELINE PROJECTS WHICH ARE UNDER DEVELOPMENT**

S. No.	Name of Pipeline	Name of Entity	Public/ Private/ SPV	Length (Kms.)	Estimated Project Cost (Rs. in Cr.)	Scheduled completion	State through which it passes
1	Jagdishpur-Haldia & Bokaro-Dhamra	GAIL (India) Ltd	PSU	2619	12940	Dec.2020	Uttar Pradesh, Bihar, Jharkhand, West Bengal and Odisha
2	Kochi-Koottanad-Bangalore-Mangalore(Ph-II)	GAIL (India) Limited	PSU	879	2915	Feb.2019	Kerala, Tamil Nadu and Karnataka
3	Surat-Angul (Paradip)	GAIL (India) Limited	PSU	1700	10280	In synchronization with the readiness of gas source & customer	Gujarat, Maharashtra, Chattisgarh and Odisha
4	Vijaipur-Auriya-Phulpur	GAIL (India) Limited	PSU	672	4309	Dec.2020	Madhya Pradesh and Uttar Pradesh
5	Ennore-Thiruvallur-Bengluru-Puducherry-Nagapatinam-Madurai-Tuticorin	Indian Oil Corporation Ltd.	PSU	1385	4497	2018	Tamil Nadu and Karnataka
6	Kakinada - Vizag - Srikakulam	AP Gas Distribution Corporation	State PSU	391	1013	2017	Andhra Pradesh
7	Mallavaram - Bhopal - Bhilwara via Vijaipur	GSPL India Transco Limited	SPV	2042	8086	Dec.2017	Andhra Pradesh, Telanagana, Chattisgarh, Madhya Pradesh and Rajasthan
8	Mehsana - Bhatinda	GSPL India Gasnet Limited	SPV	2052	6864	Dec.2017	Gujarat, Rajasthan, Haryana and Punjab
9	Bhatinda - Jammu - Srinagar	GSPL India Gasnet Limited	SPV	725	1520	Dec.2017	Punjab, Jammu & Kashmir
10	MBBPL Dahod Connectivity with GSPL's Gujarat Gas Grid	GSPL India Transco Ltd.	SPV	749	-		Gujarat and Madhya Pradesh
11	Shahdol - Phulpur	Reliance Gas Pipelines Limited	Private	312	1302	2016	Madhya Pradesh and Uttar Pradesh

12	Ennore - Nellore	Gas Transmission India Pvt. Ltd.	Private	430	730	2017	Andhra Pradesh and Tamil Nadu
13	Tie-in connectivity to the proposed Jaigarh LNG Terminal	H-Energy Gateway Pvt. Ltd.	Private	60	300	2018	Maharashtra
14.	Jaigarh-Mangalore	H-Energy Pvt. Ltd.	Private	749	2389	2019	Maharashtra, Goa and Karnataka
<b>Total</b>				<b>14765</b>	<b>57145</b>		

**ANNEXURE-II REFERRED IN REPLY TO PART (a) to (c) OF LOK SABHA STARRED QUESTION NO. 167 TO BE ANSWERED ON 28.11.2016**

**LIST OF GAS PIPELINE PROJECTS OF PRIVATE COMPANIES AGAINST WHICH ACTION HAS BEEN TAKEN**

<b>Sl No</b>	<b>Name of the Pipeline</b>	<b>Name of Private Company</b>	<b>Length (Kms)</b>	<b>Date of authorization</b>	<b>Action Taken and Reason</b>
1	Kakinada – Basudebpur-Howrah	RELOG	928	15.06.2007	On 24 <sup>th</sup> Sept.2012, Government rescinded the authorization of all four pipelines due to non-submission of Bank Guarantees and non-completion of pipelines within 36 months from the date of first 3 (1) notifications
2	Kakinada – Chennai		577	19.03.2007	
3	Chennai – Bangalore – Mangalore		538	23.07.2007	
4	Chennai – Tuticorin		585	23.07.2007	
5	Ennnore-Nellore NG Pipeline	Gas Transmission India Pvt. Ltd.	430	02.12.2014	On 17 <sup>th</sup> February 2016, PNGRB has encashed an amount of Rs 1.825 Crore of Performance Bond due to non-achievement of Financial Closure and Gas Transportation Agreement as provided under PNGRB Act, 2006.

**ANNEXURE-III REFERRED IN REPLY TO PART (d) OF LOK SABHA STARRED QUESTION NO. 167 TO BE ANSWERED ON 28.11.2016**

<b>Details of Existing Natural Gas Pipelines supplying to Industries and others</b>				
<b>S. No.</b>	<b>Name of the Natural Gas Pipeline</b>	<b>Name of Entity</b>	<b>Capacity (MMSCMD)</b>	<b>Length (Km.)</b>
1	Hazira-Vijaipur-Jagdishpur -GREP (Gas Rehabilitation and Expansion Project)-Dahej-Vijaipur HVJ/VDPL	GAIL(India) Limited	57	4658
2	Dahej-Vijaipur (DVPL)-Vijaipur-Dadri (GREP) Upgradation DVPL2 & VDPL	GAIL(India) Limited	54	1119
3	Uran-Trombay	Oil and Natural Gas Corporation Limited	6	24
4	Dahej-Uran-Panvel-Dhabhol	GAIL(India) Limited	20	875
5	Agartala regional network	GAIL(India) Limited	2	61
6	Mumbai regional network	GAIL(India) Limited	7	129
7	Assam regional network	GAIL(India) Limited	3	8
8	K.G. Basin network(+RLNG+RIL)	GAIL(India) Limited	16	881
9	Gujarat regional network(+RLNG+RIL)	GAIL(India) Limited	18	671
10	Cauvery Basin network	GAIL(India) Limited	9	278
11	Dukli Maharajganj (Earlier-Agartala)	GAIL(India) Limited	0.26	5.2
12	Rajasthan regional network	GAIL(India) Limited	2	152
13	EWPL (Kakinada-Hyderabad-Uran-Ahmedabad)	Reliance Gas Transportation Infrastructure Limited	80	1469
14	GSPL's Gas Grid network including spur lines	Gujarat State Petronet Limited	43	2600
15	Hazira-Ankleshwar	Gujarat Gas Company Limited	5.06	73.2
16	Dadri-Panipat	Indian Oil Corporation Limited	9.5	140
17	AGCL's Assam regional network	Assam Gas Company Limited (3 pipeline sections)	2.428	104.73
18	Dadri-Bawana-Nangal	GAIL(India) Limited	31	835

19	Chhainsa-Jhajjar-Hissar	GAIL(India) Limited	35	265
20	Dabhol-Bangalore	GAIL(India) Limited	16	1097
21	Kochi-Koottanad-Bangalore- Mangalore*	GAIL(India) Limited	6	41
* Partly Commissioned			<b>422.248</b>	<b>15486.13</b>

### Details of Existing LPG Pipelines

<b>S.N.</b>	<b>Name of Existing LPG Pipelines</b>	<b>Entity</b>	<b>Capacity (MMTPA)</b>	<b>Length (KM)</b>
1	Panipat-Jalandhar LPG pipeline	IOCL	0.70	274
2	Mumbai-Uran LPG pipeline	BPCL	0.80	28
3	Jamnagar-Loni LPG Pipeline	GAIL	2.50	1414
4	Vizag-Secunderabad LPG pipeline	GAIL	1.33	618
<b>TOTAL:</b>			<b>5.33</b>	<b>2334</b>